

**HIGH COURT OF SIKKIM
GANGTOK**

No. 78 /COMP/HCS

Dated: 8/3/22

EMPLOYMENT NOTICE

Applications are invited from eligible candidates for filling up the following posts in the High Court of Sikkim at Gangtok:

SL. No.	Name of the Post	No. of Post(s)	Scale of Pay (Level in Pay Matrix)	Eligibility Criteria/Experience
1.	System Officer	1 (UR)	Level-12 (₹37,100/-)	(a) "B.E./B. Tech/MCA in Computer Science/ Computer Engineering/Information Technology" Or (b) "Master Degree in Physics/Maths/Statistics/Operations Research with first class or at least 60% marks in aggregate or equivalent grade with Post Graduate Diploma in Computer Science/Application or Master Degree in Computer Science/Information Technology with first class or at least 60% marks in aggregate or equivalent grade." Or (c) "B.Sc. (Computer Science or IT/BCA/B.Sc. in Physics/Maths/Statistics/Operations Research/Computer Science with either Post Graduate Diploma in Computer Science/Computer Application (from a Government recognized university/institution) with two years working experience."
2.	Software Programmer	3 (UR, BL & OBC-CL)	Level-12 (₹37,100/-)	B.E/B.Tech/MCA (Master in Computer Application) in Information Technology or Computer Science or Electronic and Communication Technology with at least 2 years experience in Software Development. The programmer should be able to work in open source programming language and in Ubuntu-Linux platform.

3.	Hardware Engineer	1 (UR)	Level-12 (₹37,100/-)	B.E/B.Tech/MCA (Master in Computer Application) in Information Technology or Computer Science or Electronic and Communication Technology with at least 2 years of experience in Server Administration, Network Administration and Hardware Trouble Shooting. Preference will be given to those having knowledge in Ubuntu-Linux platform.
4.	System Assistant	6 (UR,BL, OBC-CL, OBC-SL, ST & SC)	Level-10 (₹30,200/-)	Government recognized Diploma in ITI or equivalent after 10 th Standard.
5.	Technical Assistant	2 (UR & BL)	Level-10 (₹30,200/-)	Any Graduate with Diploma in Computer. Preference will be given to the candidates having knowledge of Ubuntu-Linux.

2. A candidate for appointment to the above posts must be:-

(i) a citizen of India;

Provided that no person-

(a) who has entered into or contracted a marriage with a person having a spouse living or

(b) who, having a spouse living, has entered into or contracted marriage with any person shall be eligible for appointment to the service.

(b) not less than 18 years of age as on 01.01.2022 and not more than 40 years of age as on 31.12.2022.

3. Reservation: As per Column 3 under the heading "No. of Post(s)".

4. Candidates fulfilling the above conditions may apply for the post along with supporting documents, duly attested by a Gazetted Officer and 3(three) recent passport size photographs, to the undersigned. Applications received without supporting documents and photographs will be summarily rejected. **Candidates are also required to mention their proper address and mobile/contact numbers in their applications.**

5. The last date for receipt of applications is 07.04.2022.

6. Applications received after the last date shall not be entertained on any ground.

7. Those who are already in Government service shall apply through proper channel.

8. Candidates found eligible on preliminary scrutiny of the applications shall be issued admit cards for appearing in the practical test/written examination. **The list of names of candidates found eligible will be displayed on the Notice Board of the High Court of Sikkim and/or the eligible candidates will be intimated through sms in their mobile numbers mentioned in their**

applications along with the details of the written/practical/viva-voce tests.

9. Date (s) of issuance of admit cards to the eligible candidates will be intimated later on through SMS and/or by way of publication in the local dailies, as the case may be, along with the date, time and venue of the written examination/practical test/ viva-voce.

10. The examinations will be held in three phases: - (1) Written Examination, (2) Practical Test and (3) Viva-voce. Final selection will be made on the basis of combined marks secured by the candidates in all the above three examinations and the final merit list will be accordingly prepared for final selection.

11. The Registry of the High Court of Sikkim reserves the right to accept or reject any application, with or without assigning any reason.

12. Please note that no separate calling letters will be issued to the eligible candidates for appearing in the written/practical/viva-voce tests.

13. No T.A/D.A shall be paid for appearing in the above examinations/tests.

Sd/-
**REGISTRAR GENERAL
HIGH COURT OF SIKKIM
GANGTOK**